

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.30/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CA No.130 of 2017 in CP No. 72/2008		
NAME OF THE COMPANY	Sanghi Textiles Pvt Ltd		
NAME OF THE PETITIONER(S)	Anand Prakash Sanghi & (6) Others Sanghi Textiles Pvt Ltd & (8) Others		
NAME OF THE RESPONDENT(S)			
UNDER SECTION	397/398		

Counsel for Petitioner(s):

	Name of the Counsel(s)	Designation	E-man & Telephone No.	Signature	
	DR.S.V. RAMAKAISHWA	Adv. D-S	984840369)	Jan	
	Y. Surya Hayun	Acw.	78 1986654 PS 9948914088	y Sai	
Counsel for Respondent(s): Acw. 981986654 J. Sci Ph. Pt., Ps 9948914088 OF					
	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature	
	S. chidambaran	Pes	98 440 56652	Je	

Enclosed Order Sheet

Heard Dr. S.V. Ramakrishna, Learned Counsel for P-5, Shri Y. Suryanarayana, Learned Counsel and Shri A. Chakravorthy, Learned Counsels for P 1, 4&5 and Shri S. Chidambaram, Learned PCS for R-3.

Post the case on 06.12.2017.

Member (T)

Member (J)

Bm